

② Notice dtd. 2/2/92 served
on applicant on 8/2/92

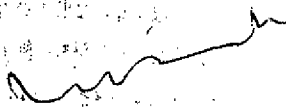
Dated: 15/3/93

188
A/2/93

Respondents by Mr. Ramesh
Darda Counsel.

In view of the order passed
in of 773/92 and other connected
matters where the facts were
identical, this application is
dismissed summarily.


(M. Y. Proskar)
M(A)


(M. S. Deshpande)
V.C.

order/Judgment despatched
to at 15/3/93
on 7/5/93
Respondent(s)

86
1115